



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4666/2015	SMTI PAPORI BORAH BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR.B GOGOI(SC, FINANCE) SC, PWD
2	I.A.(Civil)/4165/2019 in WP(C)/1267/2010	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. S C KEYAL SC, CBI	MR. A K BARUAH (R-2) MR. N MAHAJAN (R-2) MR. R A PRAMANIK (R-2) MR. H NATH (R-2) GA, AP GA, AP
	WITH I.A.(Civil)/1887/2020	SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	SC, CBI	MR. R SEKHAR (r-5) M G SINGH (r-5) GA, ARUNACHAL
3	WP(C)/181/2024	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,6) MR. N K MURRY (R-4,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,6) MR. R. KARIM (R-7) SC, BTC
4	WP(C)/905/2024	CHAFA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D
5	WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
6	WP(C)/3095/2024	BIREN KHANIKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. K KALITA MS. P KHOUND MR. LENTSO	SC, P AND R.D. GA, ASSAM MS. R B BORA (AS LEGAL-AID-COUNSEL FOR R-8,9,10) SC, P H E

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
22)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
23)	MR. B K JAIN	09-08-2024	To	16-08-2024
24)	MR H MAURYA	09-08-2024	To	16-08-2024
25)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
26)	MR H BARUAH	07-08-2024	To	14-08-2024
27)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/276/2016 IN WP(C)/4589/2012(D/O) in WP(C)/4589/2012	ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI	MR. A SATTAR(R-6,7) MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA S CHOUDHURY(R-6,7) MR. M KASHYAP G IMTIAZ(R-6,7) MR. S K SINGH SC, REVENUE
2	WITH WP(C)/1888/2017	ON THE DEATH OF FAIZUR RAHMAN HIS HEIRS AND LEGAL REPRESENTATIVES GULENA BEGUM and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.R BARUAH MR.A IKBAL MD.S ALI MS.J BEGUM	MR Z MUKIT (R-4 TO 10) GA, ASSAM MR. A SATTAR (R-4 TO 10) MR. R K BHUYAN(R- 4 to 8) MR. R K BHUYAN(R- 4 to 8) MR R P GUPTA (R-4 TO 10) S CHOUDHURY (R-4 TO 10) MR. K SAIKIA(R- 4 to 8) MR. M KASHYAP MD.K ALIR- 4 to 8 MD. K ALI
3	CRP/372/2016	KHAGENDRA NAMASUDRA Versus RAJIB KAR and 2 ORS.	MR. M TALUKDAR MS. D KALITA	MR. S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
4	WP(C)/385/2016	SMTI. SERDIHUN BEYPI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MS.R JAIN MR.A CHETIA MD.ASLAM	GA, ASSAM SC, K A A C
5	WP(C)/7245/2016	UNION OF INDIA and 4 ORS Versus PARTHA SARATHI ROY	MR.S C KEYALASSTT.S.G.I MRS. A GAYAN	
6	Tr.P.(C)/49/2022	MONOWARA BEGUM AND 2 ORS. Versus MANOWAR HUSSAIN	MR. P A AHMED MS. INDRANEE SARMA MR. D BORA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
22)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
23)	MR. B K JAIN	09-08-2024	To	16-08-2024
24)	MR H MAURYA	09-08-2024	To	16-08-2024
25)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
26)	MR H BARUAH	07-08-2024	To	14-08-2024
27)	MR R GOENKA	07-08-2024	To	23-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,8th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/39/2016	LAXMIPAT JAIN DUGGAR Versus ON THE DEATH OF GAURI SHANKAR AGARWAL HIS LEGAL HEIRS NAMELY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA MR.P JAIN MR.R C SANCHATI MRS SANCHETI	MS.S SARMA(R-3) MR.A KABRA(R-3)
2	CRP/455/2016	MAHSIN ALI Versus SUNIL CH. GHOSH and 7 ORS.	MR.A K PURKAYASTHA MR.M BHUYAN MR.S SARMA MR.M ALI MR.M S ALI	MR.D GOSWAMI(R-1,3,4&5) MR.SHEELADITYA(R-1,3,4&5)
3	WP(C)/3174/2020	ANURAG PODDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	SC, WATER RESOURCE
4	WP(C)/3584/2020	JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS.	MR. S C BISWAS	MS. R D MOZUMDAR (R3) MR A K AZAD MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MR M RAHMAN
5	WP(C)/1306/2023	THE MANAGEMENT OF ASSAM CO OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	GA, ASSAM
6	WP(C)/4447/2023	NIRANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, BTC
7	I.A.(Civil)/1442/2024 WITH WP(C)NO. 1452/2012(D/O) in MC/25/2023	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
	WITH MC/25/2023	SMT. LAXMI MALAKAR and 4 ORS. Versus STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 08/08/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. B BARMAN	28-07-2024	To	08-08-2024
5)	MS B R A SULTANA	26-07-2024	To	15-08-2024
6)	MR S BORTHAKUR	24-07-2024	To	10-08-2024
7)	MR. S SINHA	01-08-2024	To	09-08-2024
8)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
9)	MR. R C DAS	01-08-2024	To	16-08-2024
10)	MR. O P BHATI	05-08-2024	To	11-08-2024
11)	MR. M H RAJBARBHUIYAN	05-08-2024	To	09-08-2024
12)	MR. V RAJKHOWA	05-08-2024	To	09-08-2024
13)	MRS. B GOGOI	09-08-2024	To	09-08-2024
14)	MS M BORAH	06-08-2024	To	09-08-2024
15)	MR. I HUSSAIN	07-08-2024	To	09-08-2024
16)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
17)	MR D K DAS	12-08-2024	To	16-08-2024
18)	MR. A I KATHAR	08-08-2024	To	09-08-2024
19)	MR B RONGPHAR	08-08-2024	To	09-08-2024
20)	MR. A RONGPHAR	08-08-2024	To	09-08-2024
21)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
22)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
23)	MR. B K JAIN	09-08-2024	To	16-08-2024
24)	MR H MAURYA	09-08-2024	To	16-08-2024
25)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
26)	MR H BARUAH	07-08-2024	To	14-08-2024
27)	MR R GOENKA	07-08-2024	To	23-08-2024